NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/674/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: SABARI TEXTILES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Bhaganath Krishnan Coursel Jet Interviewon
For Sovinath Boundarian

V. Chandra Raj

Court L AMILL.

ORDER

Counsel for petitioner/Financial Creditor present. He is directed to send notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 12.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)